

Listed on : 25.11.2016

Court No. :

Item :

SECTION-II

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 8232 OF 2016

WITH

CRIMINAL MISCELLANEOUS PETITION NO. 17488 OF 2016

(Application for exemption from filing official translation)

Rishi Tandon

...Petitioner

VERSUS

State of Uttar Pradesh

...Respondent

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 18th October, 2016 when the Court was pleased to pass the following order:

"Delay condoned.

Issue notice on the Special Leave Petition as well as on the prayer for interim relief returnable in four weeks."

Accordingly Show Cause Notice returnable on 25th November, 2016 was issued to the sole Respondent/State by registered post A.D. on 15th November, 2016.

Service of Show Cause Notice on usual mode is awaited.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

DATED this the 19th day of November, 2016.

ASSISTANT REGISTRAR

COPY TO:Mr. Anup Kumar, Advocate

c4/dk

ASSISTANT REGISTRAR